

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 113 of 2026**

IN THE MATTER OF:

Pankaj Kumar

.....PETITIONER

VERSUS

Uttar Pradesh Pollution Control Board & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 24.02.2026)

Pankaj Kumar

.....PETITIONER

VERSUS

1. Uttar Pradesh Pollution Control Board

Through Member Secretary,
Building.No. TC-12V Vibhuti Khand,
Gomti Nagar, Lucknow – 226010, U.P.
Email: ms@uppcb.in

(Respondent No 1)

2. District Magistrate, Ghaziabad

Office of the District Magistrate, Rajnagar,
Ghaziabad-201001, U.P.
Email: dmgha@nic.in

(Respondent No 2)

3. State of Uttar Pradesh

Through Secretary, Environment, Forest and Climate Change,
Government of Uttar Pradesh,
17, Rana Pratap Marg, Lucknow, (U.P.), 226001
Email: pccf-up@nic.in

(Respondent No 3)